

**OFFICE OF OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

ORDER

In terms of Order No.12/D-2/Gaz.IA/DHC/2025 dated 03rd May, 2025 of the Hon'ble High Court of Delhi, New Delhi to ensure equal distribution of cases in the courts of Special Judges (PC Act)(CBI) functioning at Rouse Avenue District Court, New Delhi, the cases mentioned in Column No.1 & 2 are hereby withdrawn from the Court/Officer mentioned in Column No.3 and are transferred to Courts/Officers mentioned in Column No.4 for disposal in accordance with law with immediate effect:-

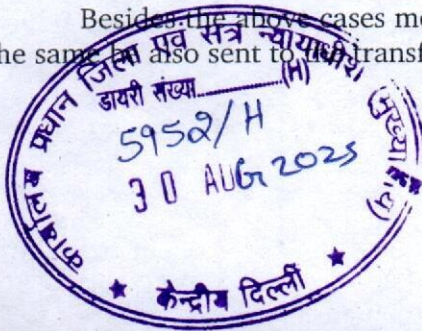
S.No	(Column No.1)	(Column No.2)	(Column No.3)	(Column No.4)
1	CC/175/2019	CBI Vs Parvesh Jain	Sh. Hasan Anzer Spl. Judge(PC Act) (CBI)-03	Sh. Gagandeep Singh, Spl. Judge (PC Act) (CBI)-04
2	CBI/347/2019	CBI Vs. Ramjee Singh		
3	CC/262/2019	CBI Vs. Naresh Yadav (Closure)		
4	CBI/37/2024	CBI Vs. Saurabh Pruthi & Ors.		
5	CT Cases/20/2023	Directorate of Enforcement Vs. M/S Alpine Minmetals India Pvt. Ltd.	Ms. Manisha Khurana Kakkar. Spl. Judge (PC Act)-06	Sh. Shushant Changotra. Spl. Judge (PC Act), (CBI)-22
6	CT Cases/22/2024	Directorate of Enforcement Vs. Arvind Dham and Ors.		
7	CA/11/2024	CBI Vs. R C Mishra		
8	CBI/8/2025	CBI Vs. Raj Kumar & Ors.		
9	CBI/30/2020	CBI Vs. K.Vijay Kumar	Ms. Chhavi Kapoor Spl. Judge (PC Act) (CBI)	Sh. Sanjay Jindal. Spl. Judge (PC Act), (CBI)- 10
10	CBI/6/2025	CBI Vs. Devender Kumar		
11	CBI/122/2024	CBI Vs. Rao Kunver Sain		
12	CLOR/3/2019	CBI Vs. Sanjay Kumar		
13	CC/42/2019	CBI Vs. Rajan Chopra & Ors.	Sh. Sanjay Jindal. Spl. Judge (PC Act), (CBI)-10	Sh. Shushant Changotra. Spl. Judge (PC Act), (CBI)-22
14	CBI/62/2022	CBI Vs. Homi Rajvansh		
15	SC/1/2025	State Vs. Ritik Peter	Sh. Dig Vinay Singh, Spl. Judge (PC Act) (CBI)-09 (Mps/MLAs Cases)	Sh. Vishal Gogne, Spl. Judge (PC Act)(CBI)- 24 (Mps/MLAs Cases)
16	FIR No.5/2020	State Vs. Amanatullah Khan etc.	Sh. Jitendra Singh, Spl. Judge (PC Act) (CBI)-23 (Mps/MLAs Cases)	

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17	CBI/215/2019	CBI Vs. Suresh Kumar Garg & Oths.	Ms. Smita Garg, Spl. Judge (PC Act) (CBI)-13	Sh. Rajesh Malik, Spl. Judge (PC Act) (CBI)-14
18	CBI/2/2019	CBI Vs. Tej Singh		
19	CC/234/2019	CBI Vs. Arvind Bhushan		

It is further directed that the Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms, and public at large be notified, and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue District Court well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Courts.

Besides the above cases mentioned in the Order, if there is any connected matter(s) left over the same be also sent to the transferee court alongwith the main case(s).



(Kanwal Jeet Arora)
Principal District & Sessions Judge-
cum-Special Judge(PC Act) (CBI)
Rouse Avenue District Court
New Delhi

No.Cases Transfer/CBI/RADC/Gaz./2025/ 8231/D-8246/D

Dated 29/8/2025

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers.
4. The Director of Prosecution (CBI), Block No.3, Iind Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director, Enforcement Directorate, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Director General(Prisons), Tihar Jail, New Delhi.
9. The P.S.to the undersigned.
10. The Website Committee ,THC, Delhi for uploading on the website of the courts.
11. The Branch In-charge/Care Taker, Care Taking Branch/Facilitation Centre and Filing Section, Rouse Avenue Court Complex, New Delhi.
12. The Hony. Secretary, Delhi High Court Bar Association, Rouse Avenue, Tis Hazari, New Delhi, Shahdara, Rohini, Dwarka and Saket Courts Bar Associations.
13. The In-charge, Computer Branch, Rouse Avenue District Court, New Delhi.

Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue District Court
New Delhi.